

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated : The 24th July, 2026

No. 1004 A: The District and Additional Sessions Judge rank officer, named in column no.2 of the table given below is hereby transferred and posted as District and Additional Sessions Judge in the Judgeship to be stationed ordinarily at the place mentioned in column no. 3 of the table against his name:-

Sl. No.	Name of the Officer with designation and present place of posting with Judgeship	(a) Designation at the new station (b) Place where the officer is to be ordinarily stationed (c) Name of the Judgeship in which posted on transfer
1	2	3
1.	Sri Ashutosh Kumar Singh, District and Additional Sessions Judge, Muzaffarpur.	a) District and Additional Sessions Judge b) Ara c) Bhojpur

By order of the High Court,
/- S.G.Mishra
Registrar General

Memo No. 67362 - 67381 /A.D. Apptt., Dated, Patna the 24th July, 2026.

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay Fixation Cell-III, Finance Department, Govt. of Bihar, Patna/ Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/c Registrar (Recruitment & Appointment) Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / I/c Registrar-cum-P.P.S to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c, Monitoring Cell-II, Patna High Court, Patna / Section Officer-I/c, Legal Cell, Patna High Court, Patna / Section Officer-I/c, A.D. Misc., Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna and the Principal District & Sessions Judges, Muzaffarpur / Bhojpur at Ara for information **[and communication to the officer concerned]**.

[-] For Principal District and Sessions Judge concerned.

(The representation of Sri Ashutosh Kumar Singh, District and Additional Sessions Judge, Muzaffarpur is disposed off in aforesaid terms. Rules of Transfer allowance shall be applied accordingly.)

By order of the High Court,

Registrar General